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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/211/2017
NAME OF THE PETITIONER(S) : LOVEPAC CONVERTING PVT LTD
UNDER SECTION : 441 r/w 92

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1 N. Ramana Rao

Counsel for petitioner

W. D. Sanyal

ORDER

Counsel for the applicant present. Heard. Order is reserved.

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S Vijayaraghavan
Member (Technical)

^{-sd-}
K Anantha Padmanabha Swamy
Member (Judicial)

bc